

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.453/2004

Wednesday, this the 10th day of March, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member (A)

1. Akhil Bhartiya Operational Staff Association
(Regd.) (ABOSA)
Directorate of Coordination
(Police Wireless)
Ministry of Home Affairs
Block-9, C CGO Complex
Lodhi Road, N. Delhi-3
2. Shri Ashish Kumar
Wireless Operator
Directorate of Co-ordination
(Police Wireless)
Ministry of Home Affairs
Block-9, C CGO Complex
Lodhi Road, N. Delhi-3

...Applicants

(By Advocate: Mrs. Prashanti Prasad)

Versus

1. Union of India through
the Secretary
Ministry of Home Affairs
Govt. of India, North Block
New Delhi
2. Directorate of Police Telecommunication
DCPW (MHA) Block-9
CGO Complex, Lodhi Road
New Delhi
3. Directorate of Personnel & Training
Ministry of Personnel, Public
Grievances & Pension, 3rd Floor
Lok Nayak Bhawan, Khan Market
New Delhi-3 - Through its Chief Secretary.

...Respondents

O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicants states that since this Tribunal does not have the jurisdiction to entertain the petition, she may be allowed to withdraw the petition with liberty to approach and seek remedy by filing a civil writ petition in the Delhi High Court or in any other forum.

VS Ag

(2)

2. Allowed as prayed. Subject to aforesaid,
dismissed as withdrawn.

~~Naik~~
(S. K. Naik)

Member (A)

Ag
(V. S. Aggarwal)
Chairman

/sunil/